

ITEM NO.107

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 527/2023

SHEO BARAN

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

WITH
Crl.A. No. 3446/2025 (II)
FOR
FOR GRANT OF BAIL ON IA 51200/2026
IA No. 51200/2026 - GRANT OF BAIL

Date : 09-04-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) : Mr. Radha Shyam Jena, AOR
Ms. Pragati Neekhara, AOR

For Respondent(s) : Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters after two weeks.

(MINI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)